

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


26

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

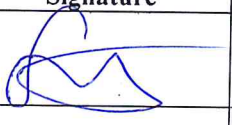
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.176/2018 in CP No.303/241/HDB/2017
NAME OF THE COMPANY	Kinnera Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Cherukuri Shekar & another
NAME OF THE RESPONDENT(S)	Kinnera Cold Storage Pvt Ltd & 11 Other Respondents
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. VENKATESHWARA	Advocate	vrlawyer@gmail.com 9848599999,	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARISHA KUMAR SANGAM	Advocate	900666072	

**ORDER**

Counsel for Respondent is present. IA 176 of 2018 is taken up today. Counsel for Respondent filed counter for R-2 and filed adoption memo of Respondents 1, 3, & 7 and 9 to 12. List IA 176/2018 for hearing along with CP No.303/241/HDB/2017 on 23.08.2018.

  
Member (J)

Binnu